

**THE HIGH COURT OF KERALA**

D11- 20236/2015

Kochi - 682031

Dated - 18/12/2015

**NOTIFICATION**

Sub:- Subordinate Civil Courts - Christmas Vacation 2015  
- Nomination of Vacation Judges - Notification -  
Regarding.

...

In exercise of the powers conferred by Section 19 (2) of the Kerala Civil Courts Act 1957, the High Court of Kerala hereby nominates the following District and Sessions Judges /Additional District and Sessions Judges to exercise the powers conferred by the said section, during the Christmas holidays from Thursday the 24th December 2015 to Thursday the 31<sup>st</sup> December 2015 (both days inclusive).

**SUBORDINATE CIVIL COURTS - CHRISTMAS HOLIDAYS-**

**24-12- 2015 TO 31-12-2015 - VACATION JUDGES -**

**NOMINATIONS**

<b>Sl. No.</b>	<b>District</b>	<b>Name of Judge</b>	<b>Period of Nomination</b>
<b>1</b>	<b>Thiruvananthapuram</b>	<b>Sri.C.Soundaresh, Additional District and Sessions Judge.V., Thiruvananthapuram</b>	<b>24/12/2015 to 29/12/2015</b>
		<b>Sri.P.V.Balakrishnan, Additional District and Sessions Judge.VII, Thiruvananthapuram</b>	<b>30/12/2015 to 31/12/2015</b>
<b>2</b>	<b>Kollam</b>	<b>Smt.Asheeda.F., Additional District and Sessions Judge.Vi., Kollam.</b>	<b>24/12/2015 to 31/12/2015</b>

3	Pathanamthitta	Sri.B.Vijayan Additional District and Sessions Judge -I Pathanamthitta.	30/12/2015
		Sri.K.G.Sanalkumar Additional District and Sessions Judge - II., Pathanamthitta	28/12/2015
		Smt.Sherly Deth.P. Additional District and Sessions Judge -III Pathanamthitta	29/12/2015
		Sri.Manoj.M., Additional District and Sessions Judge - IV, Pathanamthitta	24/12/2015 to 27/12/2015 and 31/12/2015
4	Thodupuzha	Sri.Shajahan 2 <sup>nd</sup> Additional District -Judge/ Special Judge, Special Court for NDPS Act Cases, Thodupuzha	24/12/2015 to 28/12/2015
		Sri.P.Madhavan 1 <sup>st</sup> Additional District -Judge/ Motor Accidents Claims Tribunal Thodupuzha	29/12/2015 to 31/12/2015
5	Kottayam	Smt.V.S.Bindhukumari Additional District Judge -V Kottayam	24/12/2015 to 27/12/2015
		Smt.P.Ragini Additional District Judge - IV Kottayam	28/12/2015 to 31/12/2015
6	Alappuzha	Sri.Haripal.K. Additional District and Sessions Judge - I/ Additional Motor Accidents Claims Tribunal, Alappuzha.	24/12/2015, 25/12/2015, 28/12/2015 and 29/12/2015
		Sri.Felix Marydas, Additional District and Sessions Judge -II Alappuzha.	26/12/2015 and 27/12/2015
		Sri.S.Satheesachandra Babu Additional District and Sessions Judge-III Alappuzha.	30/12/2015 and 31/12/2015

7	Ernakulam	Sri.K.S.Ambika Additional District Judge - VII, Ernakulam	24/12/2015 to 31/12/2015
8	Thrissur	Sri.Nixon M.Joseph Additional District Judge - III/ Additional Motor Accidents Claims Tribunal, Thrissur	29/12/2015 to 31/12/2015
		Sri.Vinayaka Rao.R. Additional District Judge - IV/ Additional Motor Accidents Claims Tribunal, Thrissur	24/12/2015 to 28/12/2015
9	Palakkad	Sri.K.V.Jayakumar Additional District Judge - V Palakkad	24/12/2015 to 28/12/2015
		Sri.A.Haris Additional District Judge - IV Palakkad	29/12/2015 to 31/12/2015
10	Manjeri	Smt.M.R.Anitha District Judge Manjeri	30/12/2015 to 31/12/2015
		Sri.N.Harikumar Additional District & Sessions Judge-II Manjeri	24/12/2015 to 29/12/2015
11	Kozhikode	Sri.S.Muralee krishna Additional District & Sessions Judge- IV Kozhikode	24/12/2015 to 28/12/2015
		Sri.A.Sankaran Nair Additional District & Sessions Judge-I Kozhikode	29/12/2015 to 31/12/2015
12	Kalpetta	Sri.S.H.Panchapakesan Additional District Judge- I Kalpetta	24/12/2015 to 31/12/2015

13	Thalassery	Sri.E.C.Harigovindan Additional District Judge- IV/ Additional Motor Accidents Claims Tribunal, Thalasserry	24/12/2015 to 31/12/2015
14	Kasaragod	Sri.Sanil Kumar.K. Additional District Judge & Sessions Judge - I, Kasaragod	24/12/2015 to 31/12/2015

By Order )

N.Anil Kumar  
Registrar (Subordinate Judiciary)

To

The Chief Secretary to Government, Government Secretariat  
Thiruvananthapuram. ( with C/L)  
The Additional Chief Secretary to Government. Home ( C )  
Department, Thiruvananthapuram ( with C/L).  
The Law Secretary Law Department, Government Secretariat  
Thiruvananthapuram.  
The Accountant General (Kerala), Thiruvananthapuram ( with C/L)  
The Office of Accountant General (Kerala) at Kottayam, Ernakulam,  
Thrissur, Kozhikode.  
The Advocate General, Kerala, Ernakulam.  
The Director General of Prosecutions, Ernakulam.  
The Director of Public Relations, Thiruvananthapuram.  
The Superintendent of Government Presses, Thiruvananthapuram.  
( for publication in the next issue of Kerala Gazette)  
The Administrator , Union Territory of Lakshadweep, Kavaratti.  
All District Judges and Motor Accidents Claims Tribunals and  
The Additional Motor Accidents Claims Tribunals.  
All Family Courts.  
The District Judge, Kavaratti.  
The State Transport Appellate Tribunal, Ernakulam.  
The Special Judge ( SPE/CBI) I, II & III, Ernakulam.  
The Special Judge ( SPE/CBI), Thiruvananthapuram.

**The Special Judge for Idamalayar Investigations, Ernakulam.  
The Special Judge (NDPS Cases), Thodupuzha and Vada kara  
The Special Additional Sessions Court ( Abkari Cases),  
Kottarakkakra and Neyyattinkara.  
The Wakf Tribunal, Kollam, Ernakulam and Kozhikode.  
The Forest Tribunal, Kozhikode.  
The Special Additional Sessions Judge ( Marad Cases), Kozhikode.  
The Additional District and Sessions Court for the trial of cases  
relating to Atrocities and Sexual Violence against Women  
and Children, Ernakulam.  
The Special Court for trial of offences under SC/ST (POA) Act cases  
Kottarakkara, Manjeri & Mananthavadi.  
All Chief Judicial Magistrates.  
The Additional Chief Judicial Magistrates, Thiruvananthapuram,  
Ernakulam, Thrissur & Thalassery.  
The Additional Chief Judicial Magistrate ( Economic Offences),  
Ernakulam.  
The Director of the Kerala Judicial Academy, High Court.  
The Joint Registrars, High Court.  
The Deputy Registrars, High Court.  
The Protocol Officer, High Court.  
The Public Relations Officer, High Court.  
The Finance Wing, High Court.  
The Private Secretary to the Chief Justice, High Court.  
The Assistant Registrars and Chief Librarian, High Court.  
The Court Officer to the Chief Justice, High Court.  
The P.A to the Chief Justice, High Court.  
The Confidential Assistants to the Registrars, High Court.  
B, C, E & I Sections, High Court.  
The Notice Board, High Court ( 3 copies)  
The Administrative Records Section, High Court ( 2 copies)  
The File/ The Stock File.**

**Copy Submitted to :**

**The Honourable Judges.**